

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.911/(MAH)/2017
 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Precision Automation and Robotics India Ltd.
 V/s.
 KLT Automotive and Tubular Products Ltd

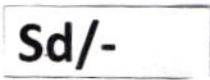
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant A. Wadoli	Advocate for operational creditor	
2.	Nupur Awasthi i/b M/s Consulta Taxis	Advocate for Respondent	

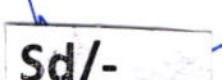
ORDER

TCP No. 911/I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter for reporting settlement on
 26.09.2017.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)